

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement showing country-wise import of sugar manufacturing and refining machinery during 1955 to 1958 (January-June) is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 62.]

खाल और चमड़े क खोज

१९६४. श्री गजपति राम : क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कच्ची खाल और चमड़े का निर्यात बन्द कर दिया गया है.

(ख) यदि हाँ, तो क्या :

(ग) यदि भाग (क) का उत्तर नकारात्मक हो, तो भारत में खालों की कीमतों पर निर्यात का क्या प्रभाव पड़ेगा.

(घ) क्या देश में रूढ़ि को जाने वाली मांगें खालें चमड़े का सामान नै पर करन वाले और चमड़ा रान वाले कारखानों में हो खर जाती है ;

(ङ) यदि नहीं, तो उन के निर्यात में क्या बाधनाशय है

(च) क्या यह सच है कि कुछ देशों में भारत य खालों और चमड़े की चीजों की बहुत अधिक माग है. और

(छ) यदि हाँ, तो वे किस कौन में देश हैं ?

बाणिज्य तथा उद्योग मंत्री (श्री लाल बहादुर शास्त्री) : (क) बकरी तथा भेड़ों की कच्ची खालों को जिन्हे 'पपड़ा' कहते हैं छोड़ कर कच्चे चमड़े और खालों के निर्यात पर १९५१ से प्रतिबन्ध लगा हुआ है।

(ख) यह प्रतिबन्ध इस उद्देश्य से लगाया गया है कि देश में चमड़ा और खालें कमाने की

वर्तमान अवस्था कार्य में लायी जा सके और उन्हें कमायी हुई तथा समाप्त झालत में निर्यात किया जा सके जिस से अधिक विदेशी मुद्रा कमायी जा सके और अधिक लोगों को रोजगार मिल सके।

(ग) इस का कोई कुप्रभाव नहीं पड़ा है।

(घ) जै हाँ, बकरी और भेड़ों की कच्ची खालें छोड़ कर जिन्हे 'पपड़ा' कहते हैं।

(ङ) प्रश्न ही नहीं उठता।

(च) और (छ), बकरी की खालों की माग मुख्यतः म. प्र. ग. प्रमेशिया, सोवियत म. प्र. इटली, प. जर्मनी, इटली और चेको-स्लोवाकिया में है। चमड़े के सामान की वहा अधिक माग नहीं है।

Accidents in Mines

1965. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to state:

(a) the number of accidents which took place in coal mines during the period from 1st March to 31st August, 1958 month-wise.

(b) the number of casualties; and

(c) the amount of compensation paid during the same period?

The Deputy Minister of Labour (Shri Abid Ali): (a) The number of accidents in coal mines month-wise during the period from the 1st March to the 31st July, 1958 is given below. These figures are provisional. The figures for August, 1958 are not available.

Month	Number of accidents	
	Fatal	Serious.
March	16	1,85
April	23	2,52
May	23	2,45
June	13	2,58
July	10	2,17

(b) 91 killed and 1185 injured (figures provisional).

(c) Information is not available.

Industrial Committee on Inland Transport Services

1966. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 424 on the 24th February, 1958 and state:

(a) whether the Industrial Committee on Inland Transport Services has since been constituted;

(b) if so, the names of All-India Organisations from which representatives have been taken;

(c) the date fixed for the first meeting of the Committee; and

(d) the subjects that will be discussed at this meeting?

The Deputy Minister of Labour (Shri Abid Ali): (a) Not yet

(b) to (d). Do not arise.

Film Production with Soviet Assistance

1967. Sardar Iqbal Singh: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any project in film production has been taken up with the Soviet assistance;

(b) names of such films produced so far; and

(c) the nature of assistance given by the U.S.S.R.?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). Only one documentary was produced jointly with a studio under the Soviet Government entitled 'Dawn Over India'. It was shot in the country by Russian technicians with the assistance of the staff of the Films Division. It was processed and edited in U.S.S.R. with the assistance of two technicians of the Films Division. The expenses

of the Russian technicians while in India were borne by the Government of India and of the two Indian technicians while in U.S.S.R. by the Soviet Government.

Government has no information regarding the number of films undertaken by private film producers in collaboration with the Government of U.S.S.R. As no prior permission of Government is necessary for the shooting or preparation of such films, statistics have not been kept or gathered about it.

Trust Territory

1968. Sardar Iqbal Singh: Will the Prime Minister be pleased to state:

(a) whether report has been submitted to the Trusteeship Council regarding the Trust territory of Ruanda-Urundi;

(b) if so, the main features of the report;

(c) whether Trusteeship Council has considered this report; and

(d) if so, to what effect?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Belgium is the Administering Authority for the trust territory of Ruanda-Urundi. As provided in the Charter of the United Nations, Belgium submits annual reports to the General Assembly on Ruanda-Urundi based on a questionnaire formulated by the Trusteeship Council. These reports are considered by the General Assembly and also by the Trusteeship Council.

The last report submitted by Belgium on Ruanda-Urundi was for the year 1956.

(b) This report gives information on the political, economic, social and educational advancement of the inhabitants of Ruanda-Urundi.

(c) The Trusteeship Council considered this report in New York from 30th January to 26th March, 1958.